

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/04/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|--------------------------------|--|
| 1 | D-BLAPL/9268/2024 BLAPL/2927/2024 | MD. AFSAR @ MD. ASRAF @ MAGGI VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | SUNDARGARH TOWN /289 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000143/2022 |
| 2 | D-BLAPL/9305/2024 BLAPL/2928/2024 | HEMANTA LUHA VS STATE OF ODISHA | SK. ZAFARULLA VS | MANAMUNDA /29 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000050/2024 |
| 3 | D-BLAPL/9133/2024 BLAPL/2929/2024 | BUDU @ NAMRASIL NAG VS STATE OF ODISHA | PVS NANAJI ACHARY VS | JEYPORE MAHILA /3 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000028/2024 |
| 4 | D-BLAPL/9135/2024 BLAPL/2930/2024 | SAMBHU @ BIBHUTI KUMAR SWAIN VS STATE OF ODISHA | NETRANANDA BISWAL VS | BALIKUDA /70 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0000400/2024 |
| 5 | D-BLAPL/9136/2024 BLAPL/2931/2024 | HARENDRA HARIJAN VS STATE OF ODISHA | PVS NANAJI ACHARY VS | BOIPARIGUDA /46 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000015/2024 |
| 6 | D-BLAPL/9293/2024 BLAPL/2932/2024 | NABIN PRADHAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | DARINGBADI /130 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000081/2023 |
| 7 | D-BLAPL/9300/2024 BLAPL/2933/2024 | JITENDRA PRASAD YADAV VS STATE OF ODISHA | BIDYADHAR PANDA VS | BRAJARAJNAGAR /65 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000231/2024 |
| 8 | D-BLAPL/8542/2024 BLAPL/2934/2024 | PABITRA BEHERA @ PABITRA KUMAR BEHERA VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | / /0 S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000021/2024 |
| 9 | D-BLAPL/8711/2024 BLAPL/2935/2024 | AMJAD KHAN VS STATE OF ODISHA | RASHMI RANJAN PATTANAIAK VS | / /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000090/2023 |
| 10 | D-BLAPL/8567/2024 BLAPL/2936/2024 | LAXMAN NAIK VS STATE OF ODISHA | LAMBODOR ACHARI VS | TARASINGI /281 /2023 ASSISTANT SESSIONS JUDGE,BHANJANGIRI ST/0000234/2023 |
| 11 | D-BLAPL/9251/2024 BLAPL/2937/2024 | RAJ DALABEHERA VS STATE OF ODISHA | DEVASHIS PANDA VS | KHURDA MODEL /351 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000524/2023 |

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|----|--------------------------------------|--|--------------------------|--|
| 12 | D-BLAPL/7543/2024 BLAPL/2938/2024 | MUNA @ MANOJ KANDI VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JATNI P.S. /200 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000291/2023 |
| 13 | D-BLAPL/9276/2024 BLAPL/2939/2024 | SANKAR SAHU VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | KINJIRKELA /125 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000312/2023 |
| 14 | D-BLAPL/9291/2024 BLAPL/2940/2024 | RAJENDRA BISI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /69 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000085/2023 |
| 15 | D-BLAPL/6269/2024 BLAPL/2941/2024 | GOUTTAM SAHOO VS STATE OF ODISHA | BIJAY SWAIN VS | INFOCITY PS /17 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000041/2024 |
| 16 | D-BLAPL/7721/2024 BLAPL/2942/2024 | TAPAS KUMAR BARIK @ TIKAN VS STATE OF ODISHA | SARADA PRASAD DASH VS | SORO /495 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000249/2023 |
| 17 | D-BLAPL/8696/2024 BLAPL/2943/2024 | ASHOK MUNDA VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | ATHAMALLIK /172 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000037/2023 |
| 18 | D-BLAPL/8110/2024 BLAPL/2944/2024 | IKALAKUL REHAMAN VS STATE OF ODISHA | DEBASHIS ROUTRAY VS | NAYAPALLI P.S. /603 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001261/2023 |
| 19 | D-BLAPL/5902/2024 BLAPL/2945/2024 | BIKAS KUMAR DAS VS STATE OF ODISHA | GURUPRASAD BEHERA VS | // SPL.JUDGE,BALASORE(Baleshwar) Spl/0000037/2024 |
| 20 | D-BLAPL/6980/2024 BLAPL/2946/2024 | MITHUN BAXI VS STATE OF ODISHA | SARBESWAR SAHOO VS | MALKANGIRI /52 /2009 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MA CT/0000171/2023 |
| 21 | D-BLAPL/8305/2024 BLAPL/2947/2024 | DIPAK PATEL VS STATE OF ODISHA | TRILOCHAN NANDA VS | TUSRA /209 /2022 A.D.J.,BOLANGIR(Balangir) Spl/0000114/2022 |
| 22 | D-BLAPL/8703/2024 BLAPL/2948/2024 | HASAN SULEMAN VS STATE OF ODISHA | KAMIL RASHID VS | //0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000028/2023 |
| 23 | D-BLAPL/8177/2024 | GAGAN PRADHAN | JULU KHANSAMA | RAIRAKHOL /245 /2023 |

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| | BLAPL/2949/2024 | VS STATE OF ODISHA | VS | ADDL.SESIONS JUDGE CUM SPL JUDGE ST/000019/2024 |
| 24 | D-BLAPL/9366/2024 BLAPL/2950/2024 | SANTOSH SETHI VS STATE OF ODISHA | AMITAV TRIPATHY VS | DASPALLA /235 /2023 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000415/2023 |
| 25 | D-BLAPL/9356/2024 BLAPL/2951/2024 | CHITRASEN NAG VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | PHULBANI SADAR /3 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000007/2020 |
| 26 | D-BLAPL/9397/2024 BLAPL/2952/2024 | KISHMAT SAIKH VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KORAPUT GRPS /4 /2019 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000015/2019 |
| 27 | D-BLAPL/9359/2024 BLAPL/2953/2024 | MURALI HANTAL VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | KORAPUT SADAR /129 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000012/2024 |
| 28 | D-BLAPL/9361/2024 BLAPL/2954/2024 | BADAL BHOI VS STATE OF ODISHA | GOREKHANATH DAS VS | PURI TOWN /58 /2024 S.D.J.M.,PURI(Puri) GR/0000135/2024 |
| 29 | D-BLAPL/9449/2024 BLAPL/2955/2024 | DINAKAR BISOI VS STATE OF ODISHA | AMITAV TRIPATHY VS | MALKANGIRI /218 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000014/2024 |
| 30 | D-BLAPL/7411/2024 BLAPL/2956/2024 | T.SIVA KUMAR VS STATE OF ODISHA | KAUSHIK SWAIN VS | POTTANGI /122 /2019 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000049/2019 |
| 31 | D-BLAPL/9462/2024 BLAPL/2957/2024 | DHANESWAR BEHERA VS STATE OF ODISHA | PULAKESH MOHANTY VS | CHOUDWAR /667 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0001078/2023 |
| 32 | D-BLAPL/9470/2024 BLAPL/2958/2024 | AJIT BHOI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | DAMANJODI /75 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000081/2022 |
| 33 | D-BLAPL/9521/2024 BLAPL/2959/2024 | BIDYADHAR BARGE VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | barpalli /322 /2023 DIST.AND SESSIONS JUDGE,BARGARH CT/0000010/2024 |
| 34 | D-BLAPL/9429/2024 BLAPL/2960/2024 | ANIL KUMAR SINGH @ PHARULA VS | ABHISHEK DASH VS | BADSAHI /150 /2021 A.D.J.,BARIPADA(Mayurbhanj) |

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|----|--------------------------------------|--|------------------------------|--|
| 35 | D-BLAPL/8675/2024 BLAPL/2961/2024 | STATE OF ODISHA AMANULLAH KHAN VS STATE OF ODISHA | HAJI SK ABDUL ISTAR VS | ST/0000233/2021 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0002870/2023 |
| 36 | D-BLAPL/8918/2024 BLAPL/2962/2024 | STATE OF ODISHA SK.SALMAN VS STATE OF ODISHA | SAKTI PRASAD DAS VS | JATNI P.S. /94 /2022 ASST.SESIONS JUDGE,STC,BHUBANES CT/0000054/2024 |
| 37 | D-BLAPL/9445/2024 BLAPL/2963/2024 | STATE OF ODISHA CHANDAN KUMAR SAHA VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /208 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000004/2024 |
| 38 | D-BLAPL/9378/2024 BLAPL/2964/2024 | STATE OF ODISHA SUNIL NAIK VS STATE OF ODISHA | KEDAR SANKAR SAHU VS | RASOL /73 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000206/2024 |
| 39 | D-BLAPL/9433/2024 BLAPL/2965/2024 | STATE OF ODISHA RAJKUMAR NAYAK VS STATE OF ODISHA | SANJAY KUMAR PRADHAN VS | / /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000012/2024 |
| 40 | D-BLAPL/9486/2024 BLAPL/2966/2024 | STATE OF ODISHA BULU NAYAK VS STATE OF ODISHA | ASHOK JENA VS | CHOUDWAR /560 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000104/2023 |
| 41 | D-BLAPL/9438/2024 BLAPL/2967/2024 | STATE OF ODISHA MITHUN MALI VS STATE OF ODISHA | SANJAY KUMAR PRADHAN VS | / /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000012/2024 |
| 42 | D-BLAPL/9488/2024 BLAPL/2968/2024 | STATE OF ODISHA KHANDU PRADHAN VS STATE OF ODISHA | ASHOK KUMAR PRADHAN VS | BALLIGUDA /140 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000062/2023 |
| 43 | D-BLAPL/7659/2024 BLAPL/2969/2024 | STATE OF ODISHA CHITTARANJAN PRADHAN VS STATE OF ODISHA | ARUN KUMAR DAS (1) VS | BIDANASI /230 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000677/2023 |
| 44 | D-BLAPL/8805/2024 BLAPL/2970/2024 | STATE OF ODISHA SK.RABUL@RABIBUL VS STATE OF ODISHA | APURBA DAS VS | BHADRAK RURAL /271 /2021 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000085/2021 |
| 45 | D-CMP/13425/2024 CMP/301/2024 | STATE OF ODISHA RUPABATI BARIK VS BENUDHAR JENA | BHARAT BHUSAN ROUSTRAY VS | / / J.M.F.C.,BARAMBA(Cuttack) CS/0000002/2023 |

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|----|---------------------------------------|---|------------------------------|--|
| 46 | D-CMP/8582/2024 CMP/302/2024 | SAKILA BANO VS SK. USMAN | TUSAR KUMAR MISHRA VS | // 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR CMA/0000026/2022 |
| 47 | D-CONTC/12456/2024 CONTC/2218/2024 | PRASANTA KISHORE BHUKTA VS ABDAAL M.AKHTAV, I.A.S. | ADV VS | // () |
| 48 | D-CONTC/10015/2024 CONTC/2219/2024 | LABANIDHAR DAS VS DR. BISWAJIT DAS,SUB COLLECTOR,BHAWANIPATNA | AKASH KUMAR PATTAJOSHI VS | // () |
| 49 | D-CONTC/11708/2024 CONTC/2220/2024 | RABINARAYAN SETHY VS S.K.LOHANI,IAS | PABITRA KUMAR BEHERA VS | // () |
| 50 | D-CONTC/9158/2024 CONTC/2221/2024 | ANANTA KUMAR SAHU VS SUSANTA KUMAR DASH, I.A.S. | ADV. VS | // () |
| 51 | D-CONTC/9149/2024 CONTC/2222/2024 | GADADHAR BARIK VS ASWATHY S., I.A.S. | ADV. VS | // () |
| 52 | D-CONTC/9143/2024 CONTC/2223/2024 | NEELIMA BRAHMA VS ASWATHY S., I.A.S. | ADV. VS | // () |
| 53 | D-CONTC/9141/2024 CONTC/2224/2024 | PURNA CHANDRA BARIK VS ASWATHY S., I.A.S. | ADV. VS | // () |
| 54 | D-CONTC/7419/2024 CONTC/2225/2024 | DWARIKANATH DASH VS SURESH KUMAR VASHISTHA, I.A.S. | ADV. VS | // () |
| 55 | D-CONTC/9924/2024 CONTC/2226/2024 | KANCHANBALA SATPATHY VS ER. SAROJ KUMAR PANDA, CHIEF ENGINEER AND BASIN MANAGER, BRAHMANI LEFT BASIN, ANGUL | AMULYA RATNA DAS VS | // () |
| 56 | D-CONTC/9934/2024 CONTC/2227/2024 | KABI CHANDRA SETHY VS GOURI RANI NAIK, O.E.S. | ADV. VS | // () |
| 57 | D-CONTC/13785/2024 | S.SANTOSH KUMAR SWAMY | GYANA RANJAN SETHI | // |

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|----|---------------------------------------|--|--------------------------------|--|
| | CONTC/2228/2024 | VS DEBENDRA KUMAR SWAIN, CHIEF FIRE OFFICER, ODISHA, CUTTACK | VS | () // |
| 58 | D-CONTC/14100/2024 CONTC/2229/2024 | NIRANJAN MISHRA VS PRAMOD KUMAR KAR, BLOCK EDUCATION OFFICER, PURI | ADV. VS | // () // |
| 59 | D-CONTC/9463/2024 CONTC/2230/2024 | GOBINDA CHANDRA PRADHAN VS SATYABRATA SAHOO, IAS | ADV. VS | // () // |
| 60 | D-CONTC/8875/2024 CONTC/2231/2024 | GEETANJALI SAHOO VS RANJIT DAS, ASST. SETTLEMENT OFFICER, RENTAL COLONY BBSR | ADV. VS | // () // |
| 61 | D-CONTC/9947/2024 CONTC/2232/2024 | ROHITA SWAIN VS ASWATHY S, I.A.S. | ADV. VS | // () // |
| 62 | D-CONTC/9950/2024 CONTC/2233/2024 | JAGNYA NARAYAN PADHY VS ASWATHY S, I.A.S. | ADV. VS | // () // |
| 63 | D-CRLA/9346/2024 CRLA/287/2024 | SUDHIR PUTEI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | BHAWANIPATNA SADAR /135 /2021 SPECIAL JUDGE, BHAWANIPATNA (Kala Spl/0000037/2021 |
| 64 | D-CRLA/9350/2024 CRLA/288/2024 | BIKASH NAIK VS STATE OF ODISHA | AMIT KUMAR NATH VS | ANGUL TOWN /686 /2017 AD-HOC A.D.J.(FTSC), ANGUL (Anugul) Spl/0000074/2017 |
| 65 | D-CRLA/9504/2024 CRLA/289/2024 | HALDHAR DASH VS STATE OF ODISHA | OM SWARUP VS | EOW, BHUBANESWAR /7 /2023 PRESIDING OFFICER, DESIGNATED CO CMC/0000009/2023 |
| 66 | D-CRLA/9172/2024 CRLA/290/2024 | SANJIB PAL VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | // 3RD ADDL. SESSION JUDGE CUM SPL. JU 2(A)CC/0000031/2021 |
| 67 | D-CRLMA/8495/2024 CRLMA/61/2024 | AHMED ALI VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | SECTOR-15 /75 /2022 S.D.J.M., PANPOSH (Sundargarh) GR/0001663/2022 |
| 68 | D-CRLMC/7996/2024 CRLMC/1016/2024 | PRASANTA KUMAR SWAIN VS | LALITENDU MISHRA VS | BALIANTA P.S. /85 /2023 DISTRICT & SESIONS JUDGE, BHUBANE |

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| 69 | D-CRLMC/9041/2024 CRLMC/1017/2024 | STATE OF ODISHA RAJENDRA MAJHI VS STATE OF ODISHA | PRASANNA KUMAR PARHI VS | TR/0000131/2023 MANGALA BAG /44 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000039/2024 |
| 70 | D-CRLMC/9067/2024 CRLMC/1018/2024 | M/S. SERAJUDDIN AND CO. VS UNION OF INDIA | SARADA.P.SARANGI VS | //0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000020/2015 |
| 71 | D-CRLMC/9285/2024 CRLMC/1019/2024 | BHARATI @ BHARATILATA NAIK VS STATE OF ODISHA | BHARAT BHUSAN ROUTRAY VS | //0 TAHASILDAR CUM EXECUTIVE MAGIS CP/0000024/2024 |
| 72 | D-CRLMC/9095/2024 CRLMC/1020/2024 | BUTU @ SAMIR KUMAR ROUTRAY VS STATE OF ODISHA | PRAVASH CH JENA VS | MAHANGA /117 /2009 J.M.F.C.,SALIPUR(Cuttack) GR/0000452/2009 |
| 73 | D-CRLMC/9330/2024 CRLMC/1021/2024 | ANIL KUMAR TOMAR VS STATE OF ODISHA(VIG.) | DEBASIS TRIPATHY VS | BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013 |
| 74 | D-CRLMC/9230/2024 CRLMC/1022/2024 | MADHAB BEHERA VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | G.UDAYAGIRI /17 /2021 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000069/2021 |
| 75 | D-CRLMC/8430/2024 CRLMC/1023/2024 | PRATAP CHANDRA JENA VS STATE OF ODISHA | ASHOK KUMAR SARANGI VS | MAHILA P.S.(BBSR) /201 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001985/2023 |
| 76 | D-CRLMC/9252/2024 CRLMC/1024/2024 | BANDITA MOHAPATRA VS STATE OF ODISHA | DEVASHIS PANDA VS | BURLA /377 /2023 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000564/2023 |
| 77 | D-CRLMC/6648/2024 CRLMC/1025/2024 | HEMANTA SAHU VS STATE OF ODISHA | GOURA HARIJAN VS | BHAWANIPATNA SADAR /91 /2018 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000271/2018 |
| 78 | D-CRLMC/8568/2024 CRLMC/1026/2024 | MOHIT RAY VS STATE OF ODISHA | KULDEEP MOHANTY VS | RAGHUNATHPALI /247 /2016 ASST. SESSIONS JUDGE,ROURKELA(Su ST/0000041/2021 |
| 79 | D-CRLMC/6734/2024 CRLMC/1027/2024 | PRASANNA KUMAR BARIK VS STATE OF ODISHA | DEBASIS MISHRA VS | PURI SADAR /45 /2008 NYAYADHIKARI,PURI(Puri) GR/0000363/2008 |

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| 80 | D-CRLMC/6237/2024 CRLMC/1028/2024 | MANORANJAN NAYAK VS SK. KADAR BASHA | SURESH KUMAR PANDA VS | SIMULIA /430 /2023 3RD ADDL DISTRICT JUDGE, BALASOR CRREV/0000004/2024 |
| 81 | D-CRLMP/8985/2024 CRLMP/500/2024 | GOBINDA PATRA VS STATE OF ODISHA | KIRTAN DANG VS | // () // |
| 82 | D-CRLMP/9084/2024 CRLMP/501/2024 | JAYNARAYAN DAS VS STATE OF ODISHA | SANKAR PRASAD PANI VS | // () // |
| 83 | D-CRLREV/7374/2024 CRLREV/131/2024 | STUTI SOURAVA MUDULI VS YASHWANT DEV DAS | PRAVAT KUMAR MOHANTY VS | // DISTRICT & SESSIONS JUDGE,CUTTACK CRA/0000074/2023 |
| 84 | D-FAO/11170/2024 FAO/122/2024 | PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000107/2016 |
| 85 | D-FAO/7388/2024 FAO/123/2024 | MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS ABHAYA KUMAR MALLICK | PRASANTA KUMAR MAHALI VS | // COMMISSIONER EMPLOYEES COMPENSATION EC/0000353/2014 |
| 86 | D-FAO/9775/2024 FAO/124/2024 | D.M., NEW INDIA ASSURANCE CO.LTD., BBSR VS BIJAY KUMAR SAHOO | PRASANTA KUMAR MAHALI VS | // COMMISSIONER EMPLOYEES COMPENSATION EC/0000220/2015 |
| 87 | D-FAO/13634/2024 FAO/125/2024 | SAVITRI DEVI VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000117/2019 |
| 88 | D-FAO/7381/2024 FAO/126/2024 | MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS PRASANNA PANDA | PRASANTA KUMAR MAHALI VS | // COMMISSIONER EMPLOYEES COMPENSATION EC/0000352/2014 |
| 89 | D-MACA/5319/2024 MACA/198/2024 | NARMADA MAHARANA VS SUSHIL KUMAR PRADHAN | DEBARAJ MOHANTY VS | // A.D.J.,ASKA(Ganjam) Mac/0000061/2020 |
| 90 | D-MACA/11004/2024 MACA/199/2024 | D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SABITA BEHERA | SOMNATH ROY VS | // 1st MACT, DHENKANAL(Dhenkanal) Mac/0000167/2021 |
| 91 | D-MACA/9890/2024 | NUBERA BIBI | BIRANCHI NARAYAN RATH | // |

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| | MACA/200/2024 | VS SANTOKH SINGH | VS | ADJ-CUM-3RD M.A.C.T., JHARSUGUDA Mac/0000054/2019 |
| 92 | D-OTAPL/10937/2024 OTAPL/4/2024 | COMMISSIONER OF CUSTOMS(PREVENTATIVE),BHUBANESWAR VS M/S. VEDANTA LTD. | RADHEYSHYAM CHIMANKA,SR.S.C(G.S.T, CENTRAL VS | EXCISE AND CUSTOMS) (// |
| 93 | D-RVWPET/14178/2024 RVWPET/45/2024 | PRATAP BEURA VS RAJKISORE BEURA | AMIT PRASAD BOSE VS | // (// |
| 94 | D-TRP(C)/14149/2024 TRP(C)/81/2024 | SMRUTI CHANDINI BHOI VS GIRISH SAHU | JYOTI RANJAN DEO VS | // JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000038/2023 |
| 95 | D-TRPCRL/7680/2024 TRPCRL/27/2024 | ALOK RANJAN BOHIDAR VS STATE OF ODISHA | UMA CHARAN MISHRA VS | ATTABIRA /178 /2019 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000172/2019 |
| 96 | D-WA/12797/2024 WA/471/2024 | STATE OF ODISHA VS DHRUBA CHARAN BISWAL | DEBASIS MOHAPATRA,A.S.C VS | // (// |
| 97 | D-WA/13945/2024 WA/472/2024 | STATE OF ODISHA VS KASHINATH MAHAPATRA | PRADEEP KUMAR ROUT,A.G.A VS | // (// |
| 98 | D-WA/13987/2024 WA/473/2024 | STATE OF ODISHA VS JIBARDHAN PATEL | PRADEEP KUMAR ROUT, A.G.A. VS | // (// |
| 99 | D-WA/14035/2024 WA/474/2024 | STATE OF ODISHA VS JAYAKRUSHNA PANDA | TARUN PATNAIK,A.S.C VS | // (// |
| 100 | D-WA/14078/2024 WA/475/2024 | STATE OF ODISHA VS ASHOK KUMAR MOHANTY | SONAK MISHRA, A.S.C. VS | // (// |
| 101 | D-WA/13928/2024 WA/476/2024 | STATE OF ODISHA VS RABINDRANATH PATRA | PRADEEP KUMAR ROUT, A.G.A. VS | // (// |
| 102 | D-WA/14018/2024 WA/477/2024 | STATE OF ODISHA VS | TARUN PATNAIK, A.S.C. VS | // (|

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|-----|---------------------------------------|--|----------------------------|-------------------------------------|
| 103 | D-WA/12712/2024 WA/478/2024 | SK. AHESAN ULLA STATE OF ODISHA VS PRIYABRATA MOHANTY | BIPLAB MOHANTY,A.G.A VS | // // 0 // |
| 104 | D-WP(C)/13870/2024 WP(C)/7670/2024 | KAUSHALYA MISHRA VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | // 0 // |
| 105 | D-WP(C)/12981/2024 WP(C)/7671/2024 | BASUDEV PANDA VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 106 | D-WP(C)/13491/2024 WP(C)/7672/2024 | UPENDRA SARAF VS STATE OF ODISHA | GOUTAM KUMAR DASH VS | // 0 // |
| 107 | D-WP(C)/12977/2024 WP(C)/7673/2024 | PABITRA KUMAR PANDA VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 108 | D-WP(C)/12979/2024 WP(C)/7674/2024 | PRAVAKAR NAIK VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 109 | D-WP(C)/5745/2024 WP(C)/7675/2024 | KALA KAR SETHI VS NARAYAN SAHU | ASHOK KUMAR PRADHAN VS | // 0 // |
| 110 | D-WP(C)/12983/2024 WP(C)/7676/2024 | NAKUL DHANGADA MAJHI VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 111 | D-WP(C)/13819/2024 WP(C)/7677/2024 | JOGAMAYA JENA VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | // 0 // |
| 112 | D-WP(C)/14117/2024 WP(C)/7678/2024 | BIPIN BIHARI DEHURI VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 113 | D-WP(C)/14049/2024 WP(C)/7679/2024 | SANJU BUDEK VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | // 0 // |

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|-----|---------------------------------------|--|--------------------------------|-------------------------------------|
| 114 | D-WP(C)/7341/2024 WP(C)/7680/2024 | SUBASH CHANDRA TRIPATHY VS BIGNESH KUMAR PANDA | ASHOK KUMAR PRADHAN VS | // 0 // |
| 115 | D-WP(C)/10590/2024 WP(C)/7681/2024 | MURALIDHAR SWAIN VS STATE OF ODISHA | AVIJIT PATNAIK VS | // 0 // |
| 116 | D-WP(C)/14215/2024 WP(C)/7682/2024 | PRAFULLA KUMAR NAYAK VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 117 | D-WP(C)/13050/2024 WP(C)/7683/2024 | HRUSHIKESH KAR VS UNION OF INDIA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 118 | D-WP(C)/14220/2024 WP(C)/7684/2024 | SIBA PRASAD MALLICK VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 119 | D-WP(C)/13412/2024 WP(C)/7685/2024 | RAMA CHANDRA DAS VS STATE OF ODISHA | AVIJIT MISHRA VS | // 0 // |
| 120 | D-WP(C)/13679/2024 WP(C)/7686/2024 | SUSHIL KUMAR ROUT VS STATE OF ODISHA | AMITAV DAS VS | // 0 // |
| 121 | D-WP(C)/13707/2024 WP(C)/7687/2024 | PRADEEP SINGH VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | // 0 // |
| 122 | D-WP(C)/14053/2024 WP(C)/7688/2024 | PURNA CHANDRA DASH VS STATE OF ODISHA | PRASANNA KUMAR SAHOO VS | // 0 // |
| 123 | D-WP(C)/14059/2024 WP(C)/7689/2024 | NALINI KANTA RAY VS STATE OF ODISHA | PRASANNA KUMAR SAHOO VS | // 0 // |
| 124 | D-WP(C)/14151/2024 WP(C)/7690/2024 | DINABANDHU NANDA VS SECRETARY, FOREST AND ENVIRONMENT DEPT, BBSR | NIROJ KUMAR MOHAPATRA VS | // 0 // |
| 125 | D-WP(C)/14087/2024 | SURESH KUMAR BHOI | ANAM CHARAN PANDA | // |

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|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| | WP(C)/7691/2024 | VS STATE OF ODISHA | VS | 0 // |
| 126 | D-WP(C)/14080/2024 WP(C)/7692/2024 | DILIP KUMAR MAHATRAY VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // |
| 127 | D-WP(C)/14309/2024 WP(C)/7693/2024 | BIBHUTI BHUSAN KAR VS STATE OF ODISHA | GHANASHYAM MUDULI VS | // 0 // |
| 128 | D-WP(C)/14077/2024 WP(C)/7694/2024 | JAYAKRUSHNA HARICHANDAN VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // |
| 129 | D-WP(C)/13077/2024 WP(C)/7695/2024 | RANJIT KUMAR PATRA VS SUB COLLECTOR, BHUBANESWAR, KHURDA | BISWAMBAR MOHANTY VS | // 0 // |
| 130 | D-WP(C)/14156/2024 WP(C)/7696/2024 | PRAMODA KUMAR MISHRA VS SECR TARRY, FOREST AND ENVIRONMENT DEPT., BBSR | NIROJ KUMAR MAHAPATRA VS | // 0 // |
| 131 | D-WP(C)/12308/2024 WP(C)/7697/2024 | JADUMANI SAHU VS STATE OF ODISHA | SURYA NARAYAN DAS VS | // 0 // |
| 132 | D-WP(C)/13396/2024 WP(C)/7698/2024 | M/S. D.K.ENGINEERING AND CONSTRUCTION, BALANGIR VS COMMNR. OF CT AND GST, CUTTACK | RAMESH AGARWAL VS | // 0 // |
| 133 | D-WP(C)/13407/2024 WP(C)/7699/2024 | RATNAKAR OJHA VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 134 | D-WP(C)/14057/2024 WP(C)/7700/2024 | BINODINI PANDA VS STATE OF ODISHA | PRASANNA KUMAR SAHOO VS | // 0 // |
| 135 | D-WP(C)/13630/2024 WP(C)/7701/2024 | M/S PRITI RAJ SERVICES, BALASORE VS ADDL. COMMISSIONER, CT AND GST TERRITORIAL RANGE, BALASORE | MAMTA TRIPATHY VS | // 0 // |
| 136 | D-WP(C)/13555/2024 WP(C)/7702/2024 | GLOBAL INSTITUTE OF MANAGEMENT, HANSAPAL VS | SWARUP KUMAR PATNAIK VS | // 0 |

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|-----|---------------------------------------|---|----------------------------|-------------------------------------|
| 137 | D-WP(C)/14281/2024 WP(C)/7703/2024 | BHUBANESWAR MUNICIPAL CORPORTION PRINCE SHIVHARE VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // // 0 // |
| 138 | D-WP(C)/14089/2024 WP(C)/7704/2024 | BIRAT CHANDRA DAGARA VS UNION OF INDIA | SAIBRATA RATH VS | // 0 // |
| 139 | D-WP(C)/13990/2024 WP(C)/7705/2024 | SANDHYA BALA PATTANAIAK VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 140 | D-WP(C)/13979/2024 WP(C)/7706/2024 | SUCHISMITA PRADHAN VS GENERAL MANAGER, MCL, ANGUL | BHABANI SANKAR DAS VS | // 0 // |
| 141 | D-WP(C)/13973/2024 WP(C)/7707/2024 | RITANJALI JHANKAR VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 142 | D-WP(C)/13916/2024 WP(C)/7708/2024 | M/S. PARAMITRA SMARTINFRA SNA PVT. LTD., NEW DELHI VS BHUBANESWAR DEVELOPMENT AUTHORITY | GOURI MOHAN RATH VS | // 0 // |
| 143 | D-WP(C)/14291/2024 WP(C)/7709/2024 | BHUNESWAR VERMA VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 144 | D-WP(C)/14283/2024 WP(C)/7710/2024 | LAXMI PRASAD MAHRA VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 145 | D-WP(C)/14223/2024 WP(C)/7711/2024 | AJAY KUMAR PANDA VS ASST. REGISTRAR OF CO OPERATI AVE SOCIETIES, CUTTACK | BIKRAM SENAPATI VS | // 0 // |
| 146 | D-WP(C)/14273/2024 WP(C)/7712/2024 | SUBHASHREE RAY VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 147 | D-WP(C)/13920/2024 WP(C)/7713/2024 | RAMESH PANIGRAHI VS THE PRINCIPAL COMMNR., CT AND GST, ODISHA | ANUP NARAYAN MOHANTY VS | // 0 // |

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|-----|---------------------------------------|---|-----------------------------------|-------------------------------------|
| 148 | D-WP(C)/14268/2024 WP(C)/7714/2024 | RAMESH KUMAR SAHOO VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 149 | D-WP(C)/14146/2024 WP(C)/7715/2024 | JADU HANSDA VS STATE OF ODISHA | NIRANJAN NAYAK VS | // 0 // |
| 150 | D-WP(C)/7472/2024 WP(C)/7716/2024 | SAROJ BHUSAN PANI VS SECY. PANCHAYATI RAJ DEPT., BBSR | NIROJ KUMAR MAHAPATRA VS | // 0 // |
| 151 | D-WP(C)/14469/2024 WP(C)/7717/2024 | GITANJALI NAIK VS STATE OF ODISHA | JYOTI PATNAIK VS | // 0 // |
| 152 | D-WP(C)/14348/2024 WP(C)/7718/2024 | SATCHIDANANDA RATH VS OPTCL, BBSR | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 153 | D-WP(C)/13426/2024 WP(C)/7719/2024 | DAMBARUDHAR BAG VS STATE OF ODISHA | KHAGESWAR BEHERA VS | // 0 // |
| 154 | D-WP(C)/14264/2024 WP(C)/7720/2024 | RAM LAKHAN GUPTA VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 155 | D-WP(C)/13625/2024 WP(C)/7721/2024 | M/S PRITI RAJ SERVICES, BALASORE VS ADDITIONAL CT AND GST TERRITORIAL RANGE, BALASORE | MAMTA TRIPATHY VS | // 0 // |
| 156 | D-WP(C)/14056/2024 WP(C)/7722/2024 | DR. NALINI DEI VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 157 | D-WP(C)/11318/2024 WP(C)/7723/2024 | PUSPANJALI SITHA VS R.T.O. BBSR | KADAR MOHAMMAD VS | // 0 // |
| 158 | D-WP(C)/14051/2024 WP(C)/7724/2024 | ORISSA SOCIO EDUCATIONAL TRUST, SUNDERGARH VS UNION OF INDIA | ABHAS MOHANTY VS | // 0 // |
| 159 | D-WP(C)/13949/2024 | MANINDRA KUANR | PRASANTA KUMAR MOHANTY (2) | // |

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|-----|---------------------------------------|---|--------------------------|-------------------------------------|
| | WP(C)/7725/2024 | VS STATE OF ODISHA | VS | 0 // |
| 160 | D-WP(C)/13995/2024 WP(C)/7726/2024 | MAMATA DAS VS STATE OF ODISHA | NIRANJAN NAYAK VS | // 0 // |
| 161 | D-WP(C)/13423/2024 WP(C)/7727/2024 | DEBI PRASAD ACHARY VS STATE OF ODISHA | KHAGESWAR BEHERA VS | // 0 // |
| 162 | D-WP(C)/14004/2024 WP(C)/7728/2024 | PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA | NIRANJAN NAYAK VS | // 0 // |
| 163 | D-WP(C)/14393/2024 WP(C)/7729/2024 | PRAFULLA PANDIA VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 164 | D-WP(C)/14378/2024 WP(C)/7730/2024 | BISWAMBAR BAG VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 165 | D-WP(C)/14382/2024 WP(C)/7731/2024 | GHANASHYAM MEHER VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 166 | D-WP(C)/14368/2024 WP(C)/7732/2024 | GOBARDHAN MEHER VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 167 | D-WP(C)/14395/2024 WP(C)/7733/2024 | KUNTALA PANIGRAHI VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 168 | D-WP(C)/14359/2024 WP(C)/7734/2024 | DAMBARUDHAR MEHER VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 169 | D-WP(C)/14384/2024 WP(C)/7735/2024 | GOUTAM MEHER VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 170 | D-WP(C)/14363/2024 WP(C)/7736/2024 | JOGESWAR MEHER VS | SALAUDDIN KHAN VS | // 0 |

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|-----|---------------------------------------|--|--------------------------|-------------------------------------|
| 171 | D-WP(C)/14397/2024 WP(C)/7737/2024 | STATE OF ODISHA JASODA PUTEL VS | SALAUDDIN KHAN VS | // // 0 |
| 172 | D-WP(C)/14400/2024 WP(C)/7738/2024 | STATE OF ODISHA BANABASA GOUD VS | SALAUDDIN KHAN VS | // // 0 |
| 173 | D-WP(C)/14386/2024 WP(C)/7739/2024 | STATE OF ODISHA PUKU MEHER VS | SALAUDDIN KHAN VS | // // 0 |
| 174 | D-WP(C)/13933/2024 WP(C)/7740/2024 | STATE OF ODISHA AJAY KUMAR SAMAL VS | RAMANATH ACHARYA VS | // // 0 |
| 175 | D-WP(C)/14401/2024 WP(C)/7741/2024 | STATE OF ODISHA BASANT KUMAR BAG VS | SALAUDDIN KHAN VS | // // 0 |
| 176 | D-WP(C)/14389/2024 WP(C)/7742/2024 | STATE OF ODISHA ANANDA MEHER VS | SALAUDDIN KHAN VS | // // 0 |
| 177 | D-WP(C)/14391/2024 WP(C)/7743/2024 | STATE OF ODISHA DAITARI PUTEL VS | SALAUDDIN KHAN VS | // // 0 |
| 178 | D-WP(C)/14092/2024 WP(C)/7744/2024 | STATE OF ODISHA MUKUL KUMAR VS | SAIBRATA RATH VS | // // 0 |
| 179 | D-WP(C)/12898/2024 WP(C)/7745/2024 | STATE OF ODISHA MANAGING COMMITTEE OF PARSHURAM HIGH SCHOOL, SECY, BALANGIR VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 180 | D-WP(C)/14440/2024 WP(C)/7746/2024 | STATE OF ODISHA SARALA MALLIK VS | ANUPAM RATH VS | // // 0 |
| 181 | D-WP(C)/13564/2024 WP(C)/7747/2024 | TAPASWINI MALLIK M/S TATA STEEL LTD., MUMBAI VS UNION OF INDIA | AMIT PATTNAIK VS | // // 0 // |

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|-----|---------------------------------------|---|----------------------------------|-------------------------------------|
| 182 | D-WP(C)/12357/2024 WP(C)/7748/2024 | M/S.HINDUSTAN BUILDERS, BBSR VS STATE OF ODISHA | SIDHARTH SHANKAR PADHY VS | // 0 // |
| 183 | D-WP(C)/12973/2024 WP(C)/7749/2024 | SITA MOHANTA VS STATE OF ODISHA | RAMESH CH. BEHERA VS | // 0 // |
| 184 | D-WP(C)/13364/2024 WP(C)/7750/2024 | PADMAJA PRUSTY VS STATE OF ODISHA | DIBYAKANTA DASH VS | // 0 // |
| 185 | D-WP(C)/13794/2024 WP(C)/7751/2024 | JASHABANTA PATRA VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // |
| 186 | D-WP(C)/13559/2024 WP(C)/7752/2024 | UGRASEN KUMAR BEHERA VS STATE OF ODISHA | SAILESH CHANDRA SAMANTARAY VS | // 0 // |
| 187 | D-WP(C)/12179/2024 WP(C)/7753/2024 | M/S ITD CEMENTATION INDIA LTD., CUTTACK VS UNION OF INDIA | ANUP NARAYAN MOHANTY VS | // 0 // |
| 188 | D-WP(C)/13112/2024 WP(C)/7754/2024 | MANGAL MAHANTA VS STATE OF ODISHA | GHANASHYAM NAMTOAR VS | // 0 // |
| 189 | D-WP(C)/14144/2024 WP(C)/7755/2024 | NILAKANTHA BARIK VS STATE OF ODISHA | AVIJIT MISHRA VS | // 0 // |
| 190 | D-WP(C)/13922/2024 WP(C)/7756/2024 | PANDAY BAG @ BHOE VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 191 | D-WP(C)/13687/2024 WP(C)/7757/2024 | AMIT SAMANTRAY VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 192 | D-WP(C)/13741/2024 WP(C)/7758/2024 | ALEKHA THAKUR VS STATE OF ODISHA | ABINASH ROUTRAY VS | // 0 // |
| 193 | D-WP(C)/13699/2024 | NIRAKAR BARIK | SIBAPRASAD PATI | // |

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|-----|---------------------------------------|--|-----------------------------|-------------------------------------|
| | WP(C)/7759/2024 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/11871/2024 WP(C)/7760/2024 | SHREYASH RETAIL PRIVATE LIMITED VS MINISTRY OF FINANCE | SOUMYAJYOTI BISWAL VS | // 0 // |
| 195 | D-WP(C)/14342/2024 WP(C)/7761/2024 | GIRIDHARI SAHOO VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 196 | D-WP(C)/13924/2024 WP(C)/7762/2024 | SURUMATI BAG @ BHOE VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 197 | D-WP(C)/10409/2024 WP(C)/7763/2024 | BINOD PARICHHA VS STATE OF ODISHA | ASHOK DAS VS | // 0 // |
| 198 | D-WP(C)/13691/2024 WP(C)/7764/2024 | NIRAKAR BARIK VS STATE OF ODISHA | SIBAPRASAD PATI VS | // 0 // |
| 199 | D-WP(C)/11039/2024 WP(C)/7765/2024 | TALINA PRADHANI VS STATE OF ODISHA | RAMDAS ACHARY VS | // 0 // |
| 200 | D-WP(C)/14108/2024 WP(C)/7766/2024 | G. NALINI REDDY VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 201 | D-WP(C)/11489/2024 WP(C)/7767/2024 | PRAVAKAR MOHANTY VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 202 | D-WP(C)/14249/2024 WP(C)/7768/2024 | JAGANNATH PATEL VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 203 | D-WP(C)/13689/2024 WP(C)/7769/2024 | NABAGHANA MOHANTY VS STATE OF ODISHA | SIBAPRASAD PATI VS | // 0 // |
| 204 | D-WP(C)/13993/2024 WP(C)/7770/2024 | SISIR KUMAR BEHERA VS | LAXMIKANTA MOHANTY VS | // 0 |

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|-----|--|--|---------------------------|-------------------------------------|
| 205 | D-WP(C)/14103/2024 WP(C)/7771/2024 | STATE OF ODISHA G. SUCHITRA REDDEY VS | ARUN KUMAR PATRA VS | // // () |
| 206 | D-WP(C)/10412/2024 WP(C)/7772/2024 | STATE OF ODISHA GIRIJA PALAKA VS | ASHOK DAS VS | // // () |
| 207 | D-WP(C)/14286/2024 WP(C)/7773/2024 | STATE OF ODISHA DINESH KUMAR NAIDU VS | BIRAJA PRASANNA DAS VS | // // () |
| 208 | D-WP(C)/14076/2024 WP(C)/7774/2024 | STATE OF ODISHA MANAS RANJAN NAYAK VS | ARUN KUMAR PATRA VS | // // () |
| 209 | D-WP(C)/14293/2024 WP(C)/7775/2024 | STATE OF ODISHA RAM LAKHAN GUPTA VS | BIRAJA PRASANNA DAS VS | // // () |
| 210 | D-ABLAPL/9163/2024 ABLAPL/3287/2024 | STATE OF ODISHA RAJENDRA BEHERA VS | RAMAKANTA PANDA VS | // // () |
| 211 | D-ABLAPL/9134/2024 ABLAPL/3288/2024 | STATE OF ODISHA PRATIKSHYA NAIK VS | RAMAKRISHNA NAIK VS | // // () |
| 212 | D-ABLAPL/9232/2024 ABLAPL/3289/2024 | STATE OF ODISHA LAXMIDHAR BEHERA VS | SURYAKANTA DWIBEDI VS | // // () |
| 213 | D-ABLAPL/9235/2024 ABLAPL/3290/2024 | STATE OF ODISHA GAGAN KATA VS | AKSHAYA KUMAR SAHOO VS | // // () |
| 214 | D-ABLAPL/9238/2024 ABLAPL/3291/2024 | STATE OF ODISHA KRUSHNA CHANDRA DAS VS | DEEPAK KUMAR SAHOO VS | // // () |
| 215 | D-ABLAPL/9147/2024 ABLAPL/3292/2024 | STATE OF ODISHA BAPI MALLIK VS | PANCHANAN PANIGRAHI VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--|---|------------------------------|--|
| 216 | D-ABLAPL/9240/2024 ABLAPL/3293/2024 | HAPPY SWAIN @ HAPINA SWAIN VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MAHAKALPARA /60 /2024 () // |
| 217 | D-ABLAPL/9155/2024 ABLAPL/3294/2024 | HEMANTA DAS VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | BHUBAN /363 /2021 () // |
| 218 | D-ABLAPL/9243/2024 ABLAPL/3295/2024 | MURALIDHAR BISWAL VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | //0 () // |
| 219 | D-ABLAPL/9157/2024 ABLAPL/3296/2024 | BIKRAM KISHORE DORA VS STATE OF ODISHA | ASIT KUMAR JENA VS | DHARMASALA /157 /2024 () // |
| 220 | D-ABLAPL/9225/2024 ABLAPL/3297/2024 | RUPANJALI PRADHAN @ RUPA PRADHAN VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | SONEPUR /327 /2023 () // |
| 221 | D-ABLAPL/8818/2024 ABLAPL/3298/2024 | PRAKASH CHANDRA DASH VS STATE OF ODISHA | PRASANNA KUMAR PARHI VS | SAHADEV KHUNTA /76 /2024 () // |
| 222 | D-ABLAPL/8337/2024 ABLAPL/3299/2024 | MD. FARID VS STATE OF ODISHA | SARADA PRASAD DASH VS | KARANJIA /33 /2024 () // |
| 223 | D-ABLAPL/9122/2024 ABLAPL/3300/2024 | RANDHEI @ SUMITRA BEHURA VS STATE OF ODISHA | AKASH BHUYAN VS | KUJANGA /119 /2024 () // |
| 224 | D-ABLAPL/8569/2024 ABLAPL/3301/2024 | HRUSIKESH BEHERA @ BANA BEHERA VS STATE OF ODISHA | SURYANARAYAN BISWAL VS | BENTKAR (42 MOUZA) UPD CUTTACK () // |
| 225 | D-ABLAPL/9246/2024 ABLAPL/3302/2024 | SK. FAKIR MOHAMMED VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | SALIPUR /131 /2024 () // |
| 226 | D-ABLAPL/9254/2024 ABLAPL/3303/2024 | ARATA JAYASINGH VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | JANKIA P.S. /87 /2024 () // |
| 227 | D-ABLAPL/9253/2024 | SANTOSH KUMAR MUDULI @ SANTOSH MUDULI | JYOTIRMAYA SAHOO | NIRAKARPUR /69 /2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/04/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|--|
| | ABLAPL/3304/2024 | VS STATE OF ODISHA | VS | () // |
| 228 | D-ABLAPL/9263/2024 ABLAPL/3305/2024 | AKSHAY DIXIT VS STATE OF ODISHA | BASANTA KUMAR DAS VS | KHAIRA /67 /2024 () // |
| 229 | D-ABLAPL/9215/2024 ABLAPL/3306/2024 | SANJUKTA RANI ROUT VS STATE OF ODISHA | PRADEEP KUMAR MOHANTY VS | CHANDAKA P.S. /161 /2021 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004786/2023 |
| 230 | D-ABLAPL/9376/2024 ABLAPL/3307/2024 | MANOJ KUMAR SETHI @ AMBIT VS STATE OF ODISHA | SITAKANTA RATH VS | KISSANNAGAR PS /78 /2024 () // |
| 231 | D-ABLAPL/7887/2024 ABLAPL/3308/2024 | PINKU NAIK VS STATE OF ODISHA | SUSANTA KUMAR ROUT VS | KANTABANIA PS /4 /2024 () // |
| 232 | D-ABLAPL/9137/2024 ABLAPL/3309/2024 | GOUTAM SWAIN VS STATE OF ODISHA | BISWARANJAN DALAI VS | JAGATSINGPUR /267 /2024 () // |
| 233 | D-ABLAPL/8944/2024 ABLAPL/3310/2024 | MANORANJAN PARAMANIK VS STATE OF ODISHA | RANJIT MOHANTY VS | DERABIS /40 /2024 () // |
| 234 | D-ABLAPL/9338/2024 ABLAPL/3311/2024 | MANTU BEHERA @ RANJIT NAIK VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | ATHAMALLIK /86 /2024 () // |
| 235 | D-ABLAPL/8990/2024 ABLAPL/3312/2024 | CHRISTOPHER @ KHRISTAFAR HARIJAN VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | JEYPORE MAHILA /119 /2023 () // |
| 236 | D-ABLAPL/9213/2024 ABLAPL/3313/2024 | GUNANIDHI SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/000248/2023 |
| 237 | D-ABLAPL/9221/2024 ABLAPL/3314/2024 | NABIN DASH VS STATE OF ODISHA(VIG.) | SHAKTI DATTA TRIPATHY VS | SAMBALPUR VIGILANCE /8 /2024 () // |
| 238 | D-ABLAPL/9345/2024 ABLAPL/3315/2024 | SARAT NAYAK VS | TUKUNA KUMAR MISHRA VS | UMERKOTE /38 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/04/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|----------------------------|---------------------------------------|
| 239 | D-ABLAPL/9348/2024 ABLAPL/3316/2024 | STATE OF ODISHA SK. KARIM VS STATE OF ODISHA | SATYA RANJAN MULIA VS | // SALIPUR /132 /2024 () |
| 240 | D-ABLAPL/9314/2024 ABLAPL/3317/2024 | STATE OF ODISHA ASANTA MOHALIK VS STATE OF ODISHA | DALIRANI BEHURAY VS | // SORO /131 /2024 () |
| 241 | D-ABLAPL/9418/2024 ABLAPL/3318/2024 | STATE OF ODISHA PINTU @ BINA @ BAINA BEHERA VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | // TALASARI MARINE /20 /2024 () |
| 242 | D-ABLAPL/9354/2024 ABLAPL/3319/2024 | STATE OF ODISHA BIBHUTI BHUSAN PARIDA @ BIBHUTI PARIDA VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | // DASPALLA /80 /2024 () |
| 243 | D-ABLAPL/9419/2024 ABLAPL/3320/2024 | STATE OF ODISHA PARTHABIR BARIK VS STATE OF ODISHA | PARTHA SARATHI DAS VS | // KEONJHAR SADAR /255 /2023 () |
| 244 | D-ABLAPL/9355/2024 ABLAPL/3321/2024 | STATE OF ODISHA SAMBHUNATH BEHERA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | // NILGIRI /67 /2024 () |
| 245 | D-ABLAPL/9357/2024 ABLAPL/3322/2024 | STATE OF ODISHA PADMABATI PARIDA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | // BALASORE SADAR /119 /2024 () |
| 246 | D-ABLAPL/9358/2024 ABLAPL/3323/2024 | STATE OF ODISHA DEEPAK KUMAR BARAD VS STATE OF ODISHA | GOREKHANATH DAS VS | // RANPUR /109 /2024 () |